

R.O.C.No. 73748-A /2019/B2



CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 228 / 2019

The Government in G.O.Ms.No.451, Home (Cts.III) Department, dated 28.08.2019 has issued orders for the constitution of a District Munsif-cum-Judicial Magistrate Court, at Singampunari in Sivagangai District.

Tmt. S.Narmadha, Additional District Munsif, Karaikudi, is transferred and posted as District Munsif-cum-Judicial Magistrate, Singampunari, in the aforesaid newly sanctioned Court.

HIGH COURT OF MADRAS, CHENNAI.
DATED:24.10.2019.

Sd./-C.Kumarappan
REGISTRAR GENERAL